



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/696/2023	JUNAKI BORO Versus THE STATE OF ASSAM AND 5 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM
2	WP(C)/4954/2023	SHIVAJI PD. JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
3	WP(C)/5982/2023	MUKTAM ALI @ MD. MUKHTAM ALI Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. P D NAIR MR G ALAM MR. F AHMED MR. H ROHMAN	SC, APDCL
4	WP(C)/7624/2023	M/S BISHNU BASUMATARY- SHUBHASHIS CHAKRABORTY (JV) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	SC, GST GA, ASSAM SC, BTC SC, PWD

LEAVE NOTE OF ADVOCATES FOR 28/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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14)	MR A B DEY	27-01-2025	To	04-02-2025
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16)	MS S KEJRIWAL	30-01-2025	To	05-02-2025

17)	MR R ISLAM	27-01-2025	To	04-02-2025
18)	MR A W AMAN	28-01-2025	To	29-01-2025
19)	MS P DAS	28-01-2025	To	28-01-2025
20)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
21)	MR. R P SINGH	29-01-2025	To	18-02-2025



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2537/2018	CHANA KUMAR NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR. S DUTTA MRS. S ROY MR S NATH MS I DAS	GA, ASSAM MR. S K DAS (R4, R8-R9) MR. A H ALAMGIR (R-7) MR R KARIM (R4, R8-R9)
2	WP(C)/7362/2018	BIMAL CHANDRA DAS Versus DEBT RECOVERY TRIBUNAL AND 3 ORS.	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. M SHARMA (SC, CENTRAL BANK OF INDIA)
3	WP(C)/330/2023	MUSFIKUR RAHMAN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR A RAZZAK	GA, ASSAM

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MC/781/2015 IN RSA/237779 (Sl. No.)	SHRI RAJENDRA KUMAR MILLI, Versus PRAKASH CHOUBEY,	MR. D MAZUMDAR MR.P BORAH MS.H SARMA	
2	RSA/158/2019	SRI AMULYA KALITA Versus SMTI. DEEPALI KALITA AND 5 ORS.	MR P K KALITA MR. N DAS MR. K R BOROOAH	MR H K SARMA MR. R B PHOOKAN (R-1) R SARMAH (R-1) MD A S AHMED (r-5) MS M KAKOTY (R-1) MR K J HAZARIKA (R-1) SC, GMC
3	I.A.(Civil)/585/2020 RSA 8/2018(D/O) in RSA/8/2018	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM MR S M T CHISTIE (R13)
4	I.A.(Civil)/2461/2021 IN RSA/167900 (Sl. No.) in MC/2347/2012	ABDUL HAMID AND ANR. Versus ABDUL BAREK AND 3 ORS	MR. J LASKAR	

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